Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Shyam Bikahi Brasadawat shitisat. Jadan Chand Pranad

I. 27 AZMPM

Aged ... 60 ... years, resident of ... BLET fat 2 (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by mited Jauta Dal (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1,	Self (Shyan Rihahi Morad)	AOFPPD409P	2010-11	419008
2.	Spouse- Tara Bari (wite)	AJNAD8172A	2010-11	245041
3.	Dependent Mrinal Kiplore	AQUPK8710D	20/0-11	158000
4.	Dependent 2 Mayank Kinhore	AMPK 3357 Q	20/0+11	ATT 2,1391
5.	Dependent 3 Hayauk Augure HUF 4 HUF	MAA. MABHSI549L	2070-11	207241

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	cognizance. Sections of the Act and description	1. Tr. 10 1647/10 peuding in the Coult of Shi M. Quivedi, J. M ISt clan, Hajipah U/S - 188/171A OF HEIPLE X133 R. Act 2. Town Mohlar: P.S. Cone NA 328/10 FIRWON Tegistr UIS 188/171(E) J. P. Cand See 136 R. P. Act.
(b)	Name of the court, Case No. and Date of order /- taking cognizance :	M. DWI Vedi, J.H. ISt class, Hajipwi (vaidal) will Tr. No 16 49/10 Ber offences 0/1-188/121A3 PC8 133 R. P. Act-away out on the basis of Core of Hajiper. P.S. (F. F. 12) 2. C. J.H. MOKHAL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	No.

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s). Case No. and	NIL
1	Date(s) of order(s).	

Punishme (Limposed (2)

(5) That I give height below the details of a classets (movable and inamovable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets :

- (Note:
- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

NIL

- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details' including amount is to be given separately in respect of each investment)

S. No.	Description	Self Skyam Bikeri Bd.	Spouse Taba Stui (wife)	Dependent-1 Myinal Kintore	Dependent-2	Dependent-3	
)	Cash in hand	2 lakes	1 lakks	1 Latchs	1 laths	NTL	10
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S.B. 9 RYL = 3,63,463 S.B.9 Sectionalus = 28560 P.N.B.RYL = 11810 Do Jul Amount- = 4,03,833/_	B.G.IL	S. 13.9. Detro An. 5009f-	Axis Bauk (pune) Lo. 10009- I. C. J. C. J. (Patna) Lawing nomen	NIL	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	50,000/-	NIL	NIZ	NIL	NIL	
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	NIL	NIL	NIL	NIL	NIL	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Storpio Seeting 729-AN. BR-25P. 2743 - RA CENKL 2 Sumo-BR-25AR 1327-RA-2 LANCO		NA 0, 44 2151 RS 7, 15,000 HERO NOMAR BY THE WILE KS 20	NIL	Hero Honda Accfortylle bearing the N BR.01- As. 3798 Ko 40000/-	
(viit)	Jewelry, bullion and valuable thing (give details of weight and value)	(sold-1037am. -Ro. 2000)	Lord 10500. - Ro. 201001/ Silver-100300. - Ro. 30001/-	NIT WIT	NIL	NIL	

R	Any other assets such as value of Claims/interest	Ribble & Lowing. Bouts Ro. 1000001. Lawon.		NIL	NIL NIL
	Gross Total value	15,79,000/-	10,23,000/-	1.05.000/-	1,10,000/- 40,000/-

Betails of Immovable assets:
 (Note: 1. Properties in joint ownership indicating the extent of joint ownership with also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self SlyamBilahi Rd-	Spouse Taka Davi (wobe)	Dependent-1 Huined Kistere	Dependent-2	Dependent-3 remaind komet
(i)	Agricultural Land Location(s) Survey number(s)	2n vill- BLEYilahi and Dubala	In vili - Imulwa	37 WII- BLEZİLALİ Gund Dubala	3h Wil- Dubala	NIL
	Area (Total measurement in acres)	02.05.05dlur	01-14-171 May	00-06-07dlwy	00-15-00 dfuh	NIL
	Whether inherited property (Yes or NO)	NO	No	NO	NO	NO
	Date of purchase in case of self acquired property	Annexwern. 1 In establed to show details	Annexulena. 1 Inattechalta Maz detailn	Anneywaran ! in attached to Mont Retails	Amenuscino / in attactua to more defails	NIL
	Cost of Land (in case of purchase)at the time of purchase					NIL
	Any Investment on the land by way of development, construction etc.					NIL
	Approximate Current market value	08,31,950/-	05,75,000/-	1,02,000/-	3,95,000/-	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	2n vill- Kautrikar and Keiriya tala	2 n utili- Kauseidan and Koiriya tota flarmi	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	0P-11-01 dhun	00.04.12.1h	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	But OF 11-01 dawn 101 dawn land in inparited property	0/0	NLL	NIL	NIL
	Date of purchase in case of self acquired property	Annexwren - 2 in attacted to ptor details	Annexiden. 2 12 addressed fo move debails	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase			NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.			NIL	NIL	NIL
	Approximate Current market value	18,31,600/-	11, 41, 50%			(There is a
(iii) Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	In vill - kawritch	Invil- Icoirigat	No vil- Koiriyatul	Koiriya to
	Built up Area (Total measurement in sq. ft.)	NIL	3375 SqH	4.50 Sqft	225 591+	225511+.

3

	V when inherited property (* er or NO)	NO	No	No	No	No
	Drac of purchase in case of self	Annonen an series Anna an series Mar dankers	Annexueras in addacted to	Annexater. 3 is alterad to montdetails	Annexulares is accreted to moviderily	Americano 1+33 do attachad to attachad
	Cost of property (in case of purchase) at the time of purchase					-
-	Any investment on the property by way of development, construction etc.					
	Approximate Current market value		6 lakis	04.50.000/-	02,15,000/-	02,25,000/-
iv)	Residential Buildings (including apartments.) - Location(s) - Survey number(s)	In Will - Blevilan In Hei. Handable Claudes star Naw Delli	In vill- Koiriyedela KxL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	2 323 5967 + 900 5387 Sunpresently- Tom-1 - 3825 5987-	200 SZ64 .	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	2200 Sigt in Bleri LAN and 300 Sigt. In Mandband, Best	600 544+.	NIL	NIL	NIL
	and the fight of the state of the second state	aunitipatio interited		NIL	NIL	NIL
	Date of purchase in case of self acquired property	Americana 3 in altached to most defails.	American M. 3 in astaclard to most details	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Cost Ro. 5 laktos of their Land brie Lator gard As 35 laktos of the lat of DOLL		NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	40 lakks.	S lakks			
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	66,63,500	31,14,50	1 05, 52,000	1 06,20,000	1-02,25,000

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	5. B. J. KYL- Ro. 6480444/- VIIIII (0000 P.N. B. (R 6. (000) KO 7. 94, 289/- Ryth cultured low	VERICIE Loane.	NIL	NIL	NIL
•	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John	KOTALYATOLA,	INTERNATIONAL YE BUNIEL	NIL	NIL	זואת

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with government seconomodation	NIL	NIL	NIZ	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	~12	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIZ	NIL	NIL	NIZ
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIZ	NIZ	NIZ
	Income Tax Dues	NIL	NIL	NIL	NIL	TV12
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	TXIL	NIL	NIL	TVIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	TNIL	NIL
	Any other dues	NIL	NIL	~12	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	MIL	NIL	NIL.

(7) Details of profession or occupation:
a. Self...A.g.r.iGuidetural and Postikes.
b. Spouse . Harrae. while and Business-Trade.

(8) My educational qualification is as under: Matriculation - 1968.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

I.	Name of the candidate	Sh./Smt./Kem.
2.	Full postal address	SHYAM BIHARI PRASAD VIII-BHERIHARI P.O. SIRAI YAKHON D.MOTIHARI
3.	Number and Name of the constituency and state	12 - NARKATIYA - BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. UNIFED JANTA DAL (U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

5	PA	Nof			P		17	
					so for which b come Tax Retu		A Dessuire Sterior	
	(a)	Candidate A.	ara ara.	1 have the state of the state	and in the second second second second second second second second second second second second second second se	all a state of the second second second second second second second second second second second second second s	÷	
		Sponse:	EK SEKI	AL NO - 2	01- THIS A	PPLICATION		
	(c)	Dependents						
6.		Details	of Assets and	Liabilitie	s in runees	1		
		Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III	
١.		Moveable Asset (Total value)	15,79,000/-		02,40,000+	1,10,000/-	040,000/-	
Β.	5.E.	Immovable Åsset			05,52,000/-	6,20,000/-	02,25,000/-	
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
	(11)	Approximate Current Market Price of Asset (Total Value)	66,63,550/.	31,16,504	05,52,000/-	06,20,000/.	02, 25,000/-	
7		Liabilities					1	
		 Government dues (Total) 	MIL	NIL	NIL	NIL	NIL	
		(ii) Loans from Bank, Financial Institutions and		03.91,744	NIL	NIL	NIL	
-		others (Total)	43,41033/-				Press and	
3.	Highest educational qualification: Matriculation - 1968 Baussidhar High School, Adapute.							

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified,at

क्षयास निहावी असार

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- 2. Affidavit should be sworn before an Uath Commissioner or Magistrate of the First Class or before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
- 4 The affidavit should be either typed or written legibly and neatly.

Annexture 1 <u>The Details of requirement mentioned in Column no 3 by heading-</u> <u>"Details of immovable assets" in regard to (i) Agricultural Land belong to</u> <u>Sri Shyam Bihari Prasad</u>

Location	Police Station	Area Bigha-katha-dhur	Purchase Date	Market value
Bherihari	Adapur	00-03-09	01.12.1977	60800.00
		00-01-00	01.12.1977	18500.00
		00-01-05	01.12.1977	23650.00
		00-01-04	01.12.1977	22800.00
		00-01-00	14.07.1977	18500.00
		00-01-07	14.07.1977	32000.00
		00-01-02	01.12.1977	21000.00
		00-05-10	09.11.1985	96000.00
		00-05-10	09.11.1985	96000.00
		00-01-07	14.07.1977	32000.00
		00-01-00	12.08.1977	18500.00
		00-01-00	10.03.1981	18500.00
		00-03-05	26.09.1979	58000.00
		00-03-05	26.09.1979	58000.00
		00-03-05	27.09.1979	58000.00
		00-02-03	27.09.1979	42000.00
		00-01-08	27.09.1974	26200.00
		00-01-00	24.05.1982	18500.00
		00-02-05	24.05.1987	37000.00
Dubha	Darpa			
	210 cal • 242	00-04-00	30.07.1985	76000.00

Details Of Agriculture Land & Belongs To Tara Devi W/o Shyam Bihari Prasad					
Locattion	Police Station	Area	Purchase Date	Market value	
Imalwa	Adapur	01-14-17.5	17.06.2001	575000.00	

Details Of Agriculture Land & Belongs to Dependent 1-

Mennel Kishore S/o Shyam Bihari Prasad						
Locattion	Police Station	Area	Purchase Date	Market value		
Bherihari	Adapur	00-02-19	12.03.1987	40000.00		
Dubha	Darpa	00-03-08	15.06.1986	62000.00		

Details Of Agriculture Land & Belongs to Dependent 2-

Mayank Kishore S/o Shyam Bihari Prasad						
Locattion	Police Station	Area	Purchase Date	Market value		
Dubha	Darpa	00-15-00	2009.00	395000.00		

Annexture 2

The Details of requirement mentioned in Column no 3 by heading-
"Details of immovable assets" in regard to (ii) Non-Agricultural Land belong to
Sri Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Kaurihar	Raxaul			
		00-00-16	14.11.1995	93000.00
		00-01-13	27.10.1995	191000.00
		00-00-13	13.09.1996	78000.00
		00-00-13.5	13.09.1996	79300.00
		00-00-13	13.09.1996	78000.00
		00-00-13	13.09.1996	78000.00
		00-00-13	13.09.1996	78000.00
		00-00-13	13.09.1996	78000.00
		00-00-03	13.09.1996	18500.00
		00-00-02.5	10.01.1994	16800.00
		00-03-05	10.01.1994	365000.00
Koriya Tola	Raxaul	00-00-10.5		
		(2363 Sft)	26.04.1982	600000.00

<u>The Details of requirement mentioned in Column no 3 by heading-</u> "Details of immovable assets" in regard to (ii) Non-Agricultural Land belong to <u>Tara Devi W/o Shyam Bihari Prasad</u>

Police Station	Area	Purchase Date	Market value
Raxaul	00-00-10.5	09.03.2007	700000.00
	00-00-09.5	31.01.1989	58000.00
	00-00-03	08.03.1989	11500.00
	00-02-10	10.01.1994	265000.00
	00-00-19	12.09.1997	100000.00
	and the second second second second second second second second second second second second second second second	00-00-09.5 00-00-03 00-02-10	Raxaul 00-00-10.5 09.03.2007 00-00-09.5 31.01.1989 00-00-03 08.03.1989 00-02-10 10.01.1994

	Police Station	Area		Purchase Date	Market value
Locattion Kaurihar	Raxaul	3375 5	Sft	10.01.1994	600000.00
Naurmar	Nakaui				
Koriya Tola		900 Sf	t	01.09.1997	800000.00
Detai	Is Of Commer	cial Build	ing Bel	ongs to Dependent	No-1-
	TNA/ Mirner Ki	shore 5/0	o Snyan	Bihari Prasad Purchase Date	Market value
Locattion	Police Statio	n Area		Fulchase bute	
Koriya Tola	Raxaul	450 S	ft	23.10.1990	450000.00
		aial Build	ling Bo	longs to Dependent	No-2-
Detai	Is Of Commer	lishore S	lo Shva	m Bihari Prasad	
Locattion	Police Statio		i o on ju	Purchase Date	Market value
Locattion	and the second sec	the second second second second second second second second second second second second second second second s	1.0		225000 00
Koriya Tola	Raxaul	225 8	Stt	23.10.1990	225000.00
terry had been	ils Of Comme	cial Build	ding Be	longs to Dependent m Bihari Prasad	<u>No-3-</u>
Deta	ils Of Commer Manish P	cial Build	ding Be	longs to Dependent m Bihari Prasad	No-3- Market value
terry had been	ils Of Comme	cial Build	ding Be /o Shya	longs to Dependent m Bihari Prasad	No-3- Market value
Deta Locattion Koriya Tola	ils Of Commer Manish Police Static Raxaul	cial Build (ishore S on Area 225 \$	ding Be /o Shya Sft	Iongs to Dependent m Bihari Prasad Purchase Date 23.10.1990	
Deta Locattion Koriya Tola Details Of Resid	ils Of Commen Manish H Police Static Raxaul dential Buildin	cial Build (ishore S on Area 225 S g Belong	ding Be /o Shya Sft	longs to Dependent m Bihari Prasad Purchase Date	<u>No-3-</u> Market value 225000.00
Deta Locattion Koriya Tola Details Of Resid Locattion	ils Of Commen Manish H Police Static Raxaul dential Buildin Police Static	cial Build (ishore S on Area 225 S g Belong	ding Be /o Shya Sft	Iongs to Dependent m Bihari Prasad Purchase Date 23.10.1990 yam Bihari Prasad	No-3- Market value 225000.00 Market value
Detai Locattion Koriya Tola Details Of Resid	ils Of Commer Manish F Police Static Raxaul dential Buildin Police Static Mandawali	cial Build (ishore S on Area 225 S g Belong	ding Be /o Shya Sft as to Sh	Iongs to Dependent m Bihari Prasad Purchase Date 23.10.1990 yam Bihari Prasad	<u>No-3-</u> Market value 225000.00

ANNEXURE-4

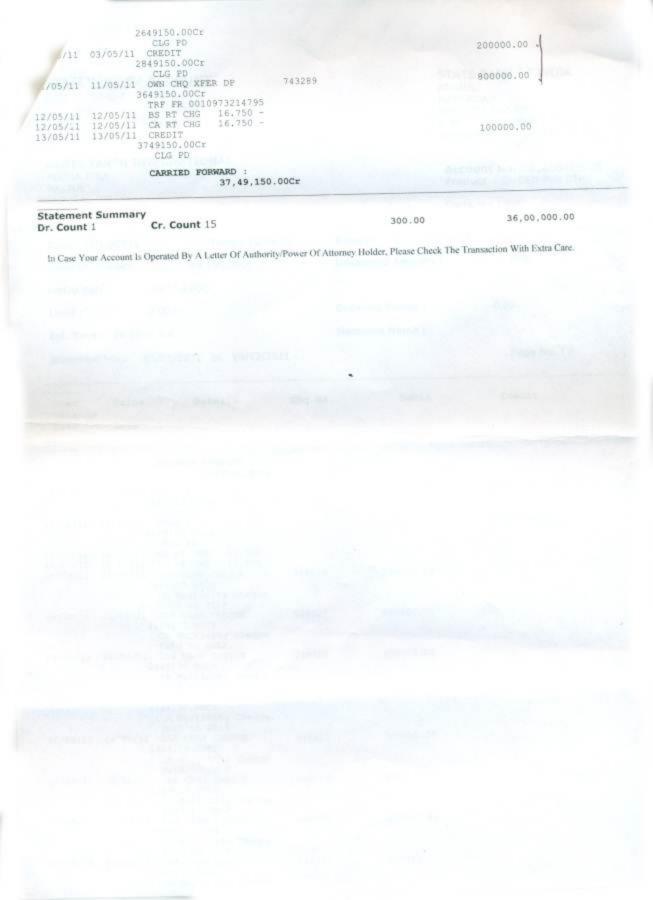
TATEMENT OF ACCOUNT

STATE BANK OF INDIA RAXAUL MAIN ROAD OPPOSITE MASJID Branch Code : 2998 Branch Phone : 220440

HOTEL TARSH INTERNATIONAL Account No. : 31666459036 Product : CA-GEN-PUB OTH-KOIRIA TOLA RAXAUL Currency : INR NONRURAL-INR RAXAUL 845305 E-mail : Time: 15:55:09 Date: 13/12/2011 0.00 Uncleared Amount : 49,150.00Cr **Cleared Balance :** 49,150.00Cr +MOD Bal: 0.00 **Drawing Power:** 0.00 Limit : Nominee Name : Int. Rate: 18.25 % p.a. Page No. : 1 Statement From 01/04/2011 to 13/12/2011

		200000	Chq.No.	Debit	Credit
Post Balance	Value	Details	cird.no.		
Date	Date				

	BROUGHT FORWARD : 0.00				
25/04/11 25/04/11 27/04/11	25/04/11 BS RT CHG 16.500 - 25/04/11 CA RT CHG 16.500 - 27/04/11 CREDIT 349450.00Cr			200000.00	
27/04/11	CLG PD 27/04/11 CREDIT 549450.00Cr CLG PD			200000.00	
27/04/11	27/04/11 CREDIT 749450.00Cr CLG PD			200000.00	
27/04/11	27/04/11 CREDIT 949450.00Cr CLG PD			280000.00	
27/04/11	27/04/11 CREDIT 1149450.00Cr CLG PD			250000.00	
28/04/11	1399450.00Cr CLG PD			250000-00	
28/04/11	28/04/11 CREDIT 1649450.00Cr CLG PD 30/04/11 OWN CHQ XFER DP	677553		200000.00	
30/04/11	1849450.00Cr TRF FR 0010973246079 30/04/11 OWN CHQ XFER DE	908738		200000.00	
02/05/11	2049450.00Cr TRF FR 0010973288510 02/05/11 MCC ISSUE		300+00		
03/05/1	2049150.00Cr 1 03/05/11 OWN CHQ XFER DP 2249150.00Cr CHQ XFER	904894		20000.00	
03/05/1	TRF FR 0010973193921			200000.00	
03/05/1	CLG PD 1 03/05/11 CREDIT			200000.00	



STATEMENT OF ACCOUNT

STATE BANK OF INDIA RAXAUL MAIN ROAD OPPOSITE MASJID Branch Code : 2998 Branch Phone : 220440

			E	Branch Phone : 220440
ARSH IN	TERNATIONAL			
DLA				Account No. : 31666459036 Product : CA-GEN-PUB OTH-
INR				
				Currency : INR
/12/2011	Time : 15:55	:09	E-mail :	
Balance :	49,150.00Cr	1	Uncleared Amount :	0.00
1:	49,150.00Cr			
	0.00		Drawing Power :	0,00
: 18.25	% p.a.		Nominee Name :	
	Management of Topological			
t From 0	01/04/2011 to 13/12/20	11		Page No. : 2
		-		
	Details	Chq.No.	Debit	Credit
Date				
L'estate de la constante de la				
	BROUGHT FORWARD :			
	3749150.00Cr			
				500000.00
80) A 1000 (1000 (1000 (100	CLG PD			
				200000.00
	CLG PD			
11/07/11	BS RT CHG 17.500 -			
06/08/11	CART CHG 17.500 -	048926	500000.00	
3	649150.00Cr		10.000,000,000	
	CA Multicity Cheque			
06/08/11	CAS CASH CHEQUE	046927	500000.00	
	\$149150.00Cr			
	Paid to SELF			
06/08/11	CAS CASH CHEQUE	048928	500000.00	
-				
	Paid to SELF			
06/08/11	CAS CASH CHEQUE	048925	500000.00	
	Daid to SELF			
		048921	500000.00	
	Paid to SELF		144 44 4 4 4 4 4	
		048922	500000.00	
	CA Multicity Cheque			
	DLA INR /12/2011 Balance : I: : 18.25 ° t From 0 Value Date 13/05/11 11/07/11 11/07/11 11/07/11 06/08/11 06/08/11 06/08/11 06/08/11	INR /12/2011 Time: 15:55 Balance: 49,150.00Cr 0.00 1: 49,150.00Cr 0.00 1: 18.25 % p.a. t From 01/04/2011 to 13/12/20 Value Details Date BROUGHT FORWARD: 3749150.00Cr CLG PD 13/05/11 CREDIT 3949150.00Cr CLG PD 13/05/11 CREDIT 13/05/11 CREDIT 4149150.00Cr CLG PD 11/07/11 BS RT CHG 17.500 - 11/07/11 CA RT CHG 17.500 - 11/07/11 CA RT CHG 17.500 - 11/07/11 CA RT CHG 17.500 - 11/07/11 CA RT CHG 17.500 - 11/07/11 CA RT CHG 17.500 - 06/08/11 CAS CASH CHEQUE 3649150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 3149150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 2449150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 2149150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 2149150.00Cr	DLA INR /12/2011 Time: 15:55:09 Balance: 49,150.00Cr 0.00 : 49,150.00Cr 0.00 : 18.25 % p.a. tFrom 01/04/2011 to 13/12/2011 Value Details Chq.No. Date Chq.No. Date Chq.No. 13/05/11 CREDIT 3949150.00Cr CLG PD 13/05/11 CREDIT 4149150.00Cr CLG PD 13/05/11 CREDIT 4149150.00Cr CLG PD 13/05/11 CREDIT 4149150.00Cr CLG PD 11/07/11 BS RT CHG 17.500 - 11/07/11 BS RT CHG 17.500 - 11/07/11 CAR CHEQUE 048926 3649150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 048927 3149150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 048928 2649150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 048921 1649150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 048921 1649150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 048921 1649150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 048921 1649150.00Cr	BRARSH INTERNATIONAL DLA INR /12/2011 Time: 15:55:09 E-mail: /12/2011 Time: 15:55:09 E-mail: /12/2011 Time: 15:55:09 E-mail: /12/2011 49,150.00Cr Uncleared Amount: 1: 49,150.00Cr Uncleared Amount: 0.00 Drawing Power: . 1: 18.25 % p.a. Nominee Name: t From 01/04/2011 to 13/12/2011 Nominee Name: value Details Chq.No. Debit Date BROOGHT FORMARD : 3749150.00Cr CG PD 13/05/11 CREDIT 349150.00Cr CG PD 13/05/11 CREDIT 1500 - 11/07/11 CAS CASH CHEQUE 13/05/11 CREDIT 048926 500000.00 349150.00Cr CAS PD 13/05/10 13/05/10 11/07/11 CAS CASH CHEQUE 048926 500000.00 349150.00Cr CAS Multicity Cheque Paid to SELF 06/08/11 CAS CASH CHEQUE 048925 500000.00

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1149150.00Cr CA Multicity Cheque Paid to SELF 06/08/11 06/08/11 CAS CASH CHEQUE 048923 500000.00 649150.00Cr CA Multicity Cheque

048924

Paid to SELF

CA Multicity Cheque

06/08/11 06/08/11 CAS CASH CHEQUE 149150.00Cr

m	06408/11	Paid to SELF CAS CASH CHEQUE 49150.00Cr CA Multicity Cheque Paid to SELF	048929	100000.00	
		BS RT CHG 17.750 - CA RT CHG 17.750 -			
		CLOSING BALANCE : 49,150.	OOCr		

Statement Summary Dr. Count 10 Cr. Count 17

41,00,300.00

40,00,000.00

In Case Your Account Is Operated By A Letter Of Authority/Power Of Attorney Holder, Please Check The Transaction With Extra Care.

*** END OF STATEMENT ***